

(c) and (d) Yes. Sir. The Honourable Member had drawn the attention of the Union Government through the Unstarred Question No. 272 and 1918 answered on 8-8-1990 and 3-3-1990 respectively.

(e) It is for the State Government to take a view in the matter.

[English]

Security Arrangements for VVIPs in Delhi

*151. PROF. K. V. THOMAS: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the details of VVIPs who are getting special security arrangements in Delhi;

(b) the amount spent on their security during 1989-90 and 1990-91; and

(c) whether special battalions of Delhi Police are proposed to be raised for VVIPs security arrangements?

THE MINISTER OF HOME AFFAIRS (SHRI S. B. CHAVAN): (a) President, Vice-President and Prime Minister.

(b) 1989-90	1990-91
Rs. 10.33 crores	7.31 crores

(c) At present there is no such proposal.

[Translation]

Elections in Punjab

*152. SHRI RAJENDRA AGNIHOTRI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government propose to annual the present election schedule in Punjab;

(b) if so, the reasons therefor;

(c) whether the Government propose to issue a fresh notification to conduct the elections in Punjab; and

(d) if so, when it is likely to be issued.

THE MINISTER OF HOME AFFAIRS (SHRI S. B. CHAVAN):

(a) to (d) The Government is committed to restore the democratic process in Punjab. It is equally determined not to allow certain unscrupulous secessionist elements to exploit the existing deficiency in law and make secession as an agenda for elections and thereby subvert the Constitution and endanger the territorial integrity and sovereignty of the country. Thus, in this process Government is exploring the possibility of carrying out necessary amendments in the Constitution as well as in the Peoples' Representation Act to prevent the secessionist elements from endangering the sovereignty and integrity of the country. In this context, the question of issuing fresh notification for the conduct of elections in Punjab could also be considered at the appropriate time.

[English]

Visit of US Envoy to Siachen Glacier

*153. SHRI SANAT KUMAR MANDAL: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether the attention of the Government has been drawn to the news item captioned "US envoy pays a quiet visit to Siachen area" appearing in the 'Sunday Observer' dated June 16-22, 1991;

(b) whether the US Envoy paid a visit to Siachen area in Ladakh in June, 1991;

(c) if so, whether the visit was arranged by the Union Government and the Ministry of Defence was consulted before permitting the US Embassy plane to land at the I.A.F. base there; and

(d) whether it is the normal practice to permit foreign diplomats to visit such a vulnerable area?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI MADHAV-SINH SOLANKI): (a) Yes, sir.

- (b) No, Sir.
- (c) Does not arise.
- (d) Does not arise.

[*Translation*]

Production of Foodgrains

*154. **SHRI RAJVEER SINGH:** Will the Minister of AGRICULTURE be pleased to state:

(a) the foodgrains produced during 1990-91, State-wise;

(b) whether the production is much lower than the production in 1989-90; and

(c) if so, the reasons therefor?

THE MINISTER OF AGRICULTURE (DR. BALRAM JAKHAR):

(a) The final estimate of production of foodgrains for 1990-91 are yet to be received from some of the States. However, as per the present assessment the total production of foodgrains during 1990-91 is likely to be in the range of 176.0 to 176.5 million tonnes. Statewise breakup of the production range for 1990-91 is given below:—

(*Lakh tonnes*)

<i>State</i>	<i>Foodgrains production</i>
Andhra Pradesh	131.07
Assam	34.26
Bihar	123.36
Gujarat	47.49
Haryana	95.71
Himachal Pradesh	13.26
Jammu & Kashmir	17.07
Karnataka	63.06

<i>State</i>	<i>Foodgrains production</i>
Kerala	10.93
Madhya Pradesh	177.68
Maharashtra	120.69
Orissa	70.10
Punjab	191.11
Rajasthan	109.80
Tamil Nadu	75.86
Uttar Pradesh	350.03 355.03
West Bengal	109.51
Others	19.01
Total	1760.00 -1765.06

(b) No, Sir.

(c) Does not arise.

[*English*]

Study of Delhi Municipal Corporation's Finances

*155. **SHRI CHITTA BASU:** Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the attention of the Government has been drawn to the findings of the National Institute of Urban Affairs regarding finances of the Delhi Municipal Corporation;

(b) if so, the essence of the findings thereof and the recommendations made; and

(c) the action proposed to be taken thereon?

THE MINISTER OF HOME AFFAIRS (SHRI S. B. CHAVAN):

(a) The study was undertaken by the National Institute of Urban Affairs at the instance of the Government of India.

(b) and (c) The major recommendations pertain to streamlining of tax administration; delinking of determination of rateable values from